

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 79/(MAH)/2012
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE PARTIES:

Mr. Bipin Sagar & Anr.

V/s.

M/s. Sasha Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Mr. Nayank Bagla Counsel
1/b Kangra & Co
Advocates for Petitioners

*Deepthi
Nagpal*

2. Mr. Farah Dubhash, Counsel
Rashmi Crangar, Advocate
1/b. Pravin Mehta &
Mithi Co.
Advocates for
Respondents.

Rashmi

3. M.S. Bhaskar Adv. for R.D.
or R. Mumbai *Murthy*

Order

TCP No. 79/241-242/NCLT/MB/MAH/2012

At request of the parties, list this matter on 12.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)